

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. Ajay Champaklal Daga**  
**COURT 46 SPECIAL JUDGE (ACB)**  
**Criminal Cause List Dated 22-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
1	SPL CASE ACB	100010/1990	The State of Maharashtra Vs Ananda Trimbak Landge4	APP  Ms. Nair for A-56
<b><u>HEARING</u></b>				
2	MISC APPLN ACB	101647/2019	The State of Maharashtra Anti Corruption Bureau Vs Sheshrao Marotrao Dhepe	
<b><u>EVIDENCE</u></b>				
3	SPL CASE ACB	100014/2018	The State ACB BMU Vs Yogesh Anant Mane	
<b>( Main Matter REMAND APPLN ACB/0100043/2016)</b>				
4	SPL CASE ACB	100020/2018	The State of ACB Vs Girish Laxmanbhai Vegda	
<b>( Main Matter REMAND APPLN ACB/0100748/2017)</b>				
5	SESSIONS CASE	1000408/2018	The State of Bandra Railway Police Station Vs Tarik Abdul Rajak Patel @ Batil Bachkana	z
6	SPL CASE ACB	100082/2018	The State of ACB BMU Vs Arun Vyasdev Saxsena	
7	SPL CASE ACB	100006/2019	The State of A.C.B., B.M.U. Vs Tulshiram Namdeo Waghawale and another	
8	SESSIONS CASE	100652/2019	The State of Maharashtra - Chembur Police Station Vs Pravin Shivaji Tayade and Ors. 01	PP
9	SESSIONS CASE	100970/2019	The State of Maharashtra - Mahim Police Station Vs Dilip Babu Shinde	APP

**CHARGE**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	SPL CASE ACB	100104/2017	The State of ACB Vs Anil Babaji Karangutkar and another 1	
11	SPL CASE ACB	100042/2018	STATE GOVERNMENT ACB Vs Balu Subramani Reddy	
12	SESSIONS CASE	100782/2019	The State of Maharashtra - Antop Hill Police Station Vs Mohanlal Narottamlal Duggal	APP
13	SESSIONS CASE	100893/2019	The State of Maharashtra - Tardeo Police Station Vs Sushil Khimji Hilot and Ors. 03	APP
14	SESSIONS CASE	100934/2019	The State of Maharashtra - R.C.f. Police Station Vs Mitesh Ramchandra Mahulkar and Ors. 02	APP
15	SESSIONS CASE	102000/2019	The State of Maharashtra - Kherwadi Police Station Vs Nawab Ali Mohammad Ali Hashmi and other 01	APP

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